

**WILL BE TAKEN UP ON 7<sup>TH</sup> SEPTEMBER, 2015**

**HARYANA VIDHAN SABHA**

**Un-Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Friday, the 4<sup>TH</sup> September, 2015.**

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**Complaint Against Reliance Haryana SEZ Ltd**

**139. SH. KARAN SINGH DALAL, M.L.A. :**Will the Industries and Commerce

Minister be pleased to state :-

- a) whether any application /complaint has been filed before the collector Jhajjar to declare the land owned by Reliance Haryana SEZ Limited more than the permissible area under the provisions of Haryana Ceiling of land Holding Act, 1972;
- b) if so, the contents of the application/complaint; and
- c) the action taken in the matter ?

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**Chandigarh:  
The 27<sup>th</sup> August, 2015**

**SUMIT KUMAR,  
Principal Secretary,  
Haryana Vidhan Sabha**